

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.04.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1367 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Matashree Mercantile Pvt. Ltd. Vs. Sesa International Ltd.	Shreyash U Lalit
2.	I.A. No. 1369 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	JHS Svendgaard Laboratories Ltd. Vs. HT Media Ltd.	Anushree Malaviya

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- 2. Website: www.nclat.nic.in**

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Assistant Registrar